



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,1st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL RISE AT 1:00 PM AND
WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE AD CHOUDHURY, IF REQUIRED**

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 35 TO 44 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
35	WA/360/2014 CAVT. NO. 1650/2014 B/O, CAVT. NO. 1650/2014 WP(C) 3594/2014(D/O)	THE STATE OF ASSAM and 22 ORS Versus ALL ASSAM SECONDARY ADDITIONAL CONTRACTUAL TEACHERS ASSOCIATION and 60 ORS	MR. U K GOSWAMI MR. D BORGOHAIN MS. M BHUYAN MR. P GOHAIN MR. P SAIKIA	MR. P K GOSWAMI (R-1) MR. B P BORAH (R-1) B P BORAH (FOR CAVEATOR) MR. D CHOUDHURY (R 31- 35, 37&40) MRS. J BORAH (R-1) MR. B TAID (R-1) MR. P J DUTTA (R-1)
WITH				
36	WA/23/2017	THE STATE OF ASSAM and ANR Versus MOHAN KUTUM and 92 ORS	MR. D SAIKIA MR. N SARMA SC, EDUCATION ADDL GA, ASSAM MR. A DEKA	MR. P K GOSWAMI (R1-93) MR. B P BORAH (R1-93) MR. B TAID (R 1-93) MR. P J DUTTA(R 1-93)
WITH				
37	WP(C)/5557/2017	SANJIB DAIMARI and 7 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR. P J DUTTA	MR. S S ROY R-5 SC, N C T E SC, EDUCATION
WITH				
38	WP(C)/1610/2018	TANDRA PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MR. B K KASHYAP	GA, ASSAM SC, EDUCATION DEPT.
WITH				
39	WP(C)/5366/2020	PRANAB KALITA AND 6 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMAH	GA, ASSAM SC, EDU SC, FINANCE DEPTT.

40	WA/238/2016 B/O	SODOU ASOM PRATHAMIK ARU MAJALIA BIDYALAYA MATRI SANTHA Versus STATE OF ASSAM and 6 ORS.	MS B CHAUDHURY MR.P K GOSWAMI MR. B P BORAH MR.P K DAS MR.M U MAHMUD MR.D K SAIKIA MS.B DAS MR.M BORAH	SC, ELEMENTARY EDUCATION ASSTT.S.G.I. SC, SOCIAL WELFARE SC, SSA
41	WA/63/2018 B/O	THE ASSISTANT DIRECTOR (ESTABLISHMENT DIVISION) AND ANR Versus MRIDUL DEKA AND ANR	MR. M PRACHA Z ANJUM MS J SAIKIA	MR. T DEURI (R-1) MRS. R S DEURI (R-1) MR H GUPTA (R2) ASSTT.S.G.I.
42	WA/71/2018 B/O	THE STATE OF MIZORAM Versus SH R. LALTHANZAUVA	MR. A K SARMA MS. P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 88) MR G ALAM (R1 TO 88) MR. H ROHMAN (R1 TO 88) MR. D NAG (R1 TO 88)
WITH				
43	WA/70/2018	THE STATE OF MIZORAM Versus SH MALSAWMTLUANGA	MR A K SARMA MRS P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 68) MR G ALAM (R1 TO 68) MR. H ROHMAN (R1 TO 68) MR. D NAG (R1 TO 68)
44	PIL/74/2018 B/O	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 01/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
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19)	MR N J DAS	01-08-2023	To	01-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
17	Cont.Cas(C)/524/2022 FIXED	SMT. ARCHANA PHUKON Versus SMT. MAMOTA HOJAI	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	MR. D SAIKIA (r-1) MR. R MAZUMDAR (r-1) MR. U SARMA (r-1)

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 4

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WA/71/2023 FIXED (AS ITEM NO. 1 AND 2)	THE GAUHATI HIGH COURT AND 3 ORS Versus SAFIQUR RAHMAN AND 20 ORS	MR. U K NAIR MR H K DAS	MR. K N CHOUDHURY FOR CAVEATOR
2	WITH WA/5/2023 CAVT. NO. 00302/023,	NIROD SARMA Versus SAFIQUR RAHMAN AND 23 ORS	MR K K MAHANTA (Sr. Advocate) MR. A CHAMUAH MR. S D ROY	MR. K N CHOUDHURY MR. J PATOWARY FOR CAVEATOR SC, GHC

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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1-45), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
7	WP(C)/4368/2023 CAVT. NO.07412/023, B/O	RANJIT DAS AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK MR. D. BORAH	SC, CO OP GA, ASSAM MR. A B T HAQUE FOR CAVEATOR

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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
56	I.A.(Civil)/2110/2023 B/O, WITH LCR in WP(C)/9197/2019	JAMIR HUSSAIN, Versus THE UNION OF INDIA AND 5 ORS.	MR. A M AHMED P. GHOSH	SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/9197/2019	JAMIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
50	Bail Appln./1979/2023 B/O	MOJAMMEL HOQUE @ MOZAMMEL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
51	Bail Appln./2420/2023 WITH LCR, B/O	MAZIBAR RAHMAN @ MUZIBAR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./2450/2023 B/O	BRIJKISHOR JAYSAWAL Versus THE UNION OF INDIA	MR. D K KOTHARI MR Y KOTHARI	SC, DRI

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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
14	I.A.(Civil)/2323/2022 FIXED in MACApp./468/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. KANIKA ROY AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./468/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. KANIKA ROY AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
HEARING				
15	RSA/15/2018 WITH LCR, B/O	JATINDRA BISWAS Versus SMTI SONALI SANGMA	MR H R A CHOUDHURY MR. R ALI MR. A ALAM MR. M ALAMGEER	MR. A ROSHID MR. A ROSHID MS. M R DEVI MS. M R DEVI MS. T BEGUM

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15)	MR J DAS	31-07-2023	To	01-09-2023
16)	MR S BORTHAKUR	31-07-2023	To	01-08-2023
17)	MR. D GOGOI	31-07-2023	To	01-08-2023
18)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
19)	MR N J DAS	01-08-2023	To	01-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 1st August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(CRP(I/O),CRP
AND MFA) AND CIVIL BENCH(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
13	CRP(IO)/212/2023 WITH LCR, FIXED	GOBINDA KARMAKAR AND ANR Versus KISHORI LAL THARD AND ANR	MR. B CHETRI MR VINOD BASFOR	MR S DEKA

LEAVE NOTE OF ADVOCATES FOR 01/08/2023

1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AS SOON AS THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA
AND HONOURABLE MRS. JUSTICE MARLI VANKUNG RISES
AND WILL SIT AGAIN AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA
AND HER LADYSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
58	Bail Appln./2617/2023 FIXED	SAHERUL ISLAM @ SHAHIRUL Versus THE STATE OF ASSAM	MR. A F N U MOLLAH MR S PRODhani K ZAMAN MR M RAHMAN	PP, ASSAM
<u>MOTION</u>				
59	AB/2649/2023 B/O.	GUNJAN GUPTA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				
60	AB/2252/2023 FIXED	MD. ASLAM RAHMAN Versus THE STATE OF ASSAM	MR. R HAZARIKA MR. C CHAKRAVARTY MR S SARMA MR D DAS	PP, ASSAM
61	AB/2287/2023 FIXED	NARAYAN CH MANDAL AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ FARIDUL AMIN MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/08/2023

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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.))
,ALONG WITH THE FOLLOWING MATTERS**

**OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT.IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 01/08/2023

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	I.A.(CrI.)/386/2022 in CrI.Pet./69/2021	REJABUDDIN AHMED Versus ROJIBON NESSA AND 2 ORS.	MR. M U MONDAL MR. A WAHAB MD. I H KHAN MR. K ISLAM MR A ALIM SK	MR. M DAS MR. N CHOUDHURY MR. B D DEKA
	WITH CrI.Pet./69/2021	ROJIBON NESSA AND 2 ORS. Versus REJABUDDIN AHMED	MR. B D DEKA MR. M DAS N CHAUDHURY	MR. M U MONDAL MR. A WAHAB MD. I H KHAN MR A ALIM SK
MOTION				
2	AB/2614/2023	ABDUL GONI BARBRBHUIYA AND 4 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
3	AB/2617/2023	ABDUL RAHIM Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
4	AB/2661/2023	SUDHIR KUMAR SOGANI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY	MR. M S HUSSAIN PP, ASSAM
BAIL HEARING				
5	AB/1892/2023	MD. FAIZUL HAQUE Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
6	AB/2199/2023 FIXED	PADMESWAR BASUMATARAY @ GARO Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

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